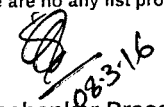


STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY (CIVIL & CRIMINAL MAIN CASES) AT THE END OF FEBRUARY 2016										
Sl. No.	Nature	Opening balance as on 01.02.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Disposal	Total Disposal	Total Pendency as on 29.02.2016
MAIN CIVIL CASES										
1	WP	1609		4		4	19	37	56	1557
2	WA	227	62	3		65		90	90	202
3	WPC	3468	299	13		312		226	226	3554
4	WPL	957	34	1		35		35	35	957
5	WPS	8747	314	7	3	324		352	352	8719
6	WPT	381	8	1		9		3	3	387
7	WPCR	336	38		2	40		34	34	342
8	WPPIL	76	7			7	1	5	6	77
9	WP 227	1468	80	8		88	1	85	86	1470
10	WRHC	6	3	1		4		2	2	8
A	TOTAL (1 to 10)	17275	845	38	5	888	21	869	890	17273
1	FA	2151	37	2		39		14	14	2176
2	FAM	368	23	1		24		20	20	372
3	SA	5070	58	9	1	68		53	53	5085
4	MA	604	14	2	4	20		11	11	613
5	MAC	4608	145	3		148	1	20	21	4735
6	CR	259	13			13		9	9	263
7	MCC	258	69	1		70	1	80	81	247
8	MCCS	0				0			0	0
9	COMP APPEAL	2	2			2	2		2	2
10	COMP PET	75			2	2		2	2	75
11	EP	11				0			0	11
12	TPC	31	5			5		1	1	35
13	CONC	1							0	1
14	CONT	313	28	1		29	2	53	55	287
15	CONTS	0				0			0	0
16	ITR	28				0			0	28
17	ITA	8				0			0	8
18	CER	2				0			0	2
19	STR	0				0			0	0
20	WTA	0				0			0	0
21	ARBA	145	10	1		11		2	2	154
22	TAXC	91	2			2		11	11	82
23	REVP	67	7			7	3	14	17	57
24	CIVIL SUIT	2				0			0	2
B	TOTAL (1 to 24)	14094	413	20	7	440	9	290	299	14235
	TOTAL (A+B)	31369	1258	58	12	1328	30	1159	1189	31508
MAIN CRIMINAL CASES										
1	CRRE	3				0			0	3
2	CRA	12028	165		1	166		103	103	12091
3	CRR	3767	110	1	2	113		45	45	3835
4	MCRC	575	695		1	696	3	496	499	772
5	MCRCA u/s 438 CrPC	205	119			119	1	192	193	131
6	CONTR	4				0			0	4
7	CRMP	1413	138	1		139	2	77	79	1473
8	TPCR	18	2			2		7	7	13
9	ACQA	1180	9			9		6	6	1183
C	TOTAL=(1 to 9)	19193	1238	2	4	1244	6	926	932	19505
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		50562	2496	60	16	2572	36	2085	2121	51013

NOTE : Total number of 16 cases in institution & total number of 35 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous months in Case Information System. It is pertinent to mention here that there are no any list provided by OIC NIC of the cases of backlog Institution & Disposal.


 (Ramashankar Prasad)
 Registrar (Judicial)